

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 106
(IB)-1464 (PB)/2018

IN THE MATTER OF:

a'XYKno Capital Services Pvt. Ltd.

.... Applicant/petitioner

Vs.

Rattan India Power Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 26.11.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant: -

For the Respondent(s): Mr. Alok Dhir, Ms. Juhi Bhambhani, Advs.

ORDER

Learned counsels for the parties have stated that other CP No. (IB)-1226(PB)/2018 and (IB)-1227(PB)/2018 are also filed against the same corporate debtor and other group company of the Corporate Debtor under Section 7 of I & B Code and the issue is pending before Hon'ble Supreme Court. Hence, all three matters are adjourned to 03.01.2019.

List on 03.01.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)